

Recruitment of B.P. Ed. holders as primary teachers

†2122. SHRI RASHEED MASOOD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has banned the recruitment of Bachelor of Physical Education (B.P. Ed.) degree holders as primary teachers;
- (b) if so, the reasons therefor, and
- (c) whether this order has been implemented in Uttar Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JITIN PRASADA): (a) and (b) In pursuance of section 23 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, the National Council for Teacher Education (NCTE) has vide its Notification dated 23rd August, 2010 laid down the minimum qualifications for a person to be eligible for appointment as a teacher from classes I-VIII. For primary classes the teacher education qualifications specified under the Notification are 2-year Diploma in Elementary Education, 4-year Bachelor in Elementary Education, and 1-year Bachelor in Elementary Education, under certain conditions, which prepare teachers to teach various subjects such as science, social science, mathematics, language etc. The B.P.Ed degree is not an eligible qualification for primary classes as the programme is designed to prepare teachers for physical education only and not for subject teaching.

(c) The Government of Uttar Pradesh has informed that its Recruitment Rules for primary school teachers have been aligned with the NCTE Notification dated 23rd August, 2010.

Starting of new CBSE schools

2123. SHRI BASAWARAJ PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of CBSE schools in the country, State-wise; and
- (b) whether Government would take initiatives to start new CBSE schools in various States where there is an acute need?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JITIN PRASADA): (a) A list indicating the State-wise schools affiliated with the Central Board of Secondary Education (CBSE) is given in the Statement (*See below*).

†Original notice of the question was received in Hindi.

(b) The CBSE does not open any school. It grants affiliation to the schools after assessment of their fulfillment of mandatory requirement prescribed in the Affiliation Bye-Laws of the Board.

Statement

Details of schools affiliated with CBSE

Sl. No.	Name of the State	No. of schools
1	2	3
1	Andhra Pradesh	344
2	Assam	199
3	Bihar	525
4	Gujarat	258
5	Haryana	1106
6	Himachal Pradesh	199
7	Jammu and Kashmir	113
8	Karnataka	537
9	Kerala	1040
10	Madhya Pradesh	773
11	Maharashtra	499
12	Manipur	57
13	Meghalaya	23
14	Nagaland	31
15	Odisha	239
16	Punjab	874
17	Rajasthan	645
18	Sikkim	189
19	Tamil Nadu	418

1	2	3
20	Tripura	33
21	Uttar Pradesh	1709
22	Arunachal Pradesh	270
23	Mizoram	11
24	West Bengal	200
25	Andaman and Nicobar Islands	106
26	Chandigarh	152
27	Delhi	1916
28	Goa	11
29	Puducherry	13
30	Dadara and Nagar Haveli	7
31	Daman and Diu	5
32	Lakshadweep	12
33	Chhattisgarh	400
34	Jharkhand	331
35	Uttarakhand	407
TOTAL		13652

Infrastructure facilities under SSA in schools in Jharkhand

2124. SHRI PARIMAL NATHWANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether one of the objectives under SSA is to provide infrastructure support in schools;

(b) if so, the details thereof;

(c) whether a large number of schools, at primary level, do not have proper sanitation facilities for girls;